

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. C.P. (IB)/238(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024**

NAME OF THE PARTIES: PNB Housing Finance Limited

V/s

Ashapura Edifice Private Limited

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Vivek Dwivedi a/w Adv. Nevil Chopra appeared for the Financial Creditor. Adv. Aman kacheria a/w Siddharth Shankar appeared for the Corporate Debtor. Both the parties have filed their written submissions.

Reserved for Orders.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

01.02.2024

Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)